

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

O.A.NO.1570/99

New Delhi, this the 21st day of February, 2000.

HON'BLE MR. JUSTICE V.RAJAGOPALA REDDY, V.C. (J)
HON'BLE MR. R.K.AHOOJA, MEMBER (A)

Sh. Vishnu Dutt Sharma, Phone Mechanic,
B-66, Harkesh Nagar, Okhala Tank, New
Delhi.

.....Applicant.

(By Advocate: Sh. P.I.Oommen)

VERSUS

Union of India: Through

1. Secretary, Ministry of
Communications, Sanchar Bhavan,
Ashoka Road, New Delhi - 110 001.
2. Director General, Deptt. of
Telecommunications, Govt. of
India, Sanchar Bhavan, Ashoka Road,
New Delhi - 110 001.
3. Chief General Manager Telecom,
Haryana Circle, Ambala.
4. General Manager Telecom, District
Faridabad, Sector-16, Sagar Palace,
Faridabad - 121 002.

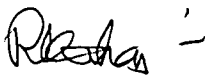
....Respondents

(By Advocate: Sh. M.K.Gaur, proxy counsel
for Sh. R.P.Agarwal)


O R D E R (ORAL)

By Hon'ble Mr. Justice V.Rajagopala Reddy, VC (J):-

Learned counsel for the applicant seeks to
withdraw the OA. The OA is accordingly dismissed as
withdrawn. No order as to costs.


(R.K.Ahooja)
Member (A)

/sunil/


(V.Rajagopala Reddy)
V.C. (J)